## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 20/14	TP 56/16	Hearing	397/398	Manjunatha Dasap-pa & Anr. Vs. Trans- global Power Ltd. & 4 Ors

-			
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
ARUN SRI KUMAR 9886720984		Respondento	Un Pope.
C	KEYSTONE PARTUELS)		
	NIKhil Goy 855 1967 994	Petitioney	hitchid
	(crest Law Partners)		

Counsel for petitioner is present. Counsel for respondent is present. Counsel for petitioner requested time to file rejoinder. Time granted as a last chance.

List it on 18.07.2017. No further adjournment will be granted.

MEMBER (J)

MEMBER (T)